

DIVISION BENCH
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/363(KB)2022
RST.A (COMPANIES ACT)/7(KB)2023,
RST.A (COMPANIES ACT)/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	STREAM COMMERCIAL PRIVATE LIMITED VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance via video conference/physically

For the Applicant

Mr. Ratnesh Kr. Rai, Adv.

Ms. Priyanshi Bajaj, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **28.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)